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Crl.A.No. 230 OF 1997

.UP 10 2; Fixed-pitch, smtst; -n -ml4 -PA4 -dFX-NORMAL -Fx -e -j; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

.UP 10 2; Fixed-pitch, smtst; -n -ml4 -PA4 -dFX-NORMAL -Fx -e -j; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

ITEM No.104

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.230 of 1997

Ravindra S. Sawant

Appellant(s)

VERSUS

State of Maharashtra

Respondent (s)

(With appln. for bail and with office report)

Date : 23/01/2002 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS

HON'BLE MR. JUSTICE S.N. PHUKAN

For Appellant(s)

Mr. Tripurary Ray, Adv.

Mr. Vishwajit singh, Adv.

For Respondent(s)

Mr. HW Dhabe, Sr.Adv.

Mr. SV Deshpande, Adv.

Mr. SS Shinde, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

List next week.

.SP1

Hemalatha

(HK Bhatia)

Court Master